COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 159 OF 2015 & IA NO. 255 OF 2015

Dated: 13th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of

Sri Avantika Contractors (I) Ltd.

....Appellant(s)

۷s.

Bihar Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Anushree Bardhan Mr. Shubham Arya Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. R. B. Sharma for R-2

<u>ORDER</u>

List this matter for hearing on <u>19.09.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
Bn/pr

(Justice N.K. Patil) Judicial Member